

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

जयपुर दिनांक: 27.11.2020

क्रमांक प.19(1)न्याय/2014

आदेशः

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला न्यायाधीश संवर्ग के निम्नांकित अधिकारीगण को अपने पदीय कर्तव्य के अतिरिक्त उनके नाम के सम्मुख अंकित रिक्त पद पर अग्रिम आदेशों तक एतद्वारा नियुक्त/पदस्थापित किया जाता है।

S.No.	Name of officer with present post	Name of the vacant posts of which the Presiding Officer appointed in addition to his/her own duties
1.	SARVA SHRE/MS. : JHUMAR LAL CHOUHAN JUDGE, FAMILY COURT NO. 1, JAIPUR METROPOLITAN-1	JUDGE, FAMILY COURT NO. 4, JAIPUR METROPOLITAN-1
2.	AJAY KUMAR BHOJAK JUDGE, FAMILY COURT NO. 3, JAIPUR METROPOLITAN-1	JUDGE, FAMILY COURT NO. 5, JAIPUR METROPOLITAN-1

Note-

- The officers shall dispose off minimum 40% additional work as per circular of standard of work.
- The cases in which there are directions of higher Court for time bound disposal, shall be decided on priority basis.

राज्यपाल की आज्ञा से

प्रमुख शासन सचिव

प्रतीलापे निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 4508 दिनांक 27.11.2020 के क्रम में।
- संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- संबंधित अधिकारी की निजी पत्रावली।
- संक्षिप्त पत्रावली।

संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2020/4539

Date : 01.12.2020

Copy forwarded to the following for information and necessary action:-

- The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/Bench, Jaipur.
- The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- P.S. to All Hon'ble Judges at Jodhpur.
- The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
- The Secretary, Lokayukta, Sachivalaya, Jaipur.
- The Accountant General, Rajasthan, Jaipur.
- The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- District & Sessions Judges, Jaipur Metropolitan-I/ Concerned Family Courts/Treasury Officer, Jaipur Metropolitan-I.
- Shri Jhumar Lal Chouhan, Judge, Family Court No.1, Jaipur Metropolitan, Jaipur-I.
- Shri Ajay Kumar Bhojak, Judge, Family Court No.3, Jaipur Metropolitan, Jaipur-I
- The Director, Rajasthan State Judicial Academy, Jodhpur.
- A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
- Personal File/
- Conf./Accounts/General/Sub.Court/Statistics/
- Computer Cell/RJS Leave/Jr.Actt./Building Cell

REGISTRAR (ADMN.)